

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 403/252/ND/2018

Under Section: 252

In the matter of:

M/s Amarnath Ashok Kumar (P) Ltd. **....Appellant**

Vs.

ROC & Another **....Respondent**

Order delivered on 03.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Raj Kumar Yadav, CS

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

For the IT : Mr. Puneet Rai, St. Counsel with
Mr. Manas Tripathi, Adv.

ORDER

Order reserved.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Goldy Sehgal

